

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 30.01.2020

NOTICE

Take notice that the following matter will be taken up on 04.02.2020

S. No.	Case No.	Name of the parties	Council for Appellants	Council for Respondents
1.	Comp. App (AT) (Ins) No. 1415 of 2019	Narayan Singh Pathania Vs. Valuelabs LLP & Anr.	Samudra Sarangi	Ankur Goyal

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**